

Commissioner as at the end of March, 1986, from the Maharashtra State was 725, out of which 91 applications were from Kolhapur District.

(b) The "registration authorities" to be notified by the State Government, will consider the issue of registration certificates.

Reorganisation of Zonal Set up of FCI

8492. SHRI KALYAN SINGH SOLANKI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that the Food Corporation of India has taken a decision to split its North Zone and East Zone and reorganise its Zonal set up;

(b) if so, the details of the proposals in this regard, and

(c) whether the employees unions have been consulted/taken into confidence for this re-organisation of Zonal set up particularly with regard to allotment of Zones to the employees and fixation of their seniority etc.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A. K. PANJA) : (a) No, Sir.

(b) and (c). Do not arise.

Taxes on Beedies

8493. SHRI ZAINAL ABEDIN : Will the Minister of FINANCE be pleased to state :

(a) the estimated quantum of tobacco and Kandu leaf consumed annually by the beedi industry in the country and the cost involved therewith, in terms of rupees;

(b) the rates of excise duty on every kilogram of tobacco meant for use in the beedi industry and per 1000 branded beedies;

(c) the total amount collected annually by Government from excise duties on tobacco and branched beedies separately;

(d) the total amount of Central earnings as income tax from the beedi industry and the earnings of the State exchequers by way of octroi duties;

(e) whether Government have decided to exempt the beedi industry from the purview of the dual taxation system i.e. of the raw material (tobacco) and the finished goods (branded beedies); and

(f) if so, the details of the decision taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The estimated quantum of tobacco and kendu leaf consumed annually by the beedi industry in the country was 1.3 lakh tonnes and 4.0 lakh tonnes respectively in 1979. The average price of Tobacco varied from Rs. 3 kg. to Rs. 5 kg. and average price of kendu leaf was Rs. 1.10 kg.

(b) There is no excise duty on tobacco used in the manufacture of Beedies. The rate of excise duty on branded Beedies per 1000 beedies is as follows :

	Hand Made Beedies	Machine made Beedies
BED	2.85	6.30
AED	0.90	2.00
CESS	0.10	0.10

(c) Total amount of excise duty (including cess) collected on branded beedies during 1983-84, 1984-85 and 1985-86 was Rs. 132.69 crores, 131.74 crores and Rs. 144.87 crores respectively. The amount collected from tobacco is 'Nil' in view of (b) above.

(d) So far as Income-tax collections from beedi industry are concerned, this information is not readily available in the